SHRI K. D. MALAVIYA: I am afraid I haven't got the names of the donors with me.

Oral Answers

SHRI V. K. DHAGE: Have there been any donors?

SHRI K. D. MALAVIYA: I think, Sir. there are one or two donors. Jor instance, Shri G. D. Birla, Chairman of the Birla Trust has -donated a sum of Rs. 5,000. And similarly, Sir, the Tata Trust has also donated some sum.

SHRI V. K. DHAGE: In the statement that has been supplied to him the Regional Committee of Hyderabad has been said to be consisting of eight people. May I draw the attention of the hon. Minister to the fact that the Press Note issued in Hyderabad said that the Committee consisted of ten people? May I know what happened to the two people?

SHRI K. D. MALAVIYA: I haven't got that information, Sir. With regard to Hyderabad I will require .notice to answer the question.

"MR. CHAIRMAN: You have put it there: The members of the Regional Advisory Committee of Hyderabad State are the following. You give eight names. The Hyderabad Government, has issued a circular giving ten names. What has happened to the other two?

SHRI K. D. MALAVIYA: As I said, I require notice to answer that question.

SHRI V. K. DHAGE: May I know. Sir, whether the constitution of this Treasure Fund requires the appointment of officials on the Regional Advisory Committees?

SHRI K. D. MALAVIYA: The Regional Advisory Committees are set up by the State Governments, and I presume, subject of course to correction, that the State Governments .also nominate officials *on* those committees.

SHRI V. K. DHAGE: My question iwas whether under the constitution

of this Art Treasure Fund there was any provision for the appointment of officials.

SHRI K. D. MALAVIYA: I think, Sir, there is provision to nominate officials.

SHRI V. K. DHAGE: I may read paragraph (2) on page 2. It is said

"..... consisting of experts on ancient and contemporary art, may be appointed for the different regions of India in order to advise the Fund with regard to the art objects available and suitable for purchase in the regions which they represent." Officials or experts?

SHRI K. D. MALAVIYA: As I said, these regional committees are appointed by the State Governments and my presumption is, subject to correction, that officials are also appointed on these committees.

SHRI V. K. DHAGE: Does it mean, Sir, that it is quite proper for the Government to nominate about four officials out of eight?

MR. CHAIRMAN: That is a matter of opinion.

DEVANAGARI KEYBOARD FOR HINDI Typewriters.

◆102. DR. RAGHUBIR SINH: Will the Minister for EDUCATION be pleased to state the steps which are being taken to expedite the final selection of the approved Devanagri Keyboard for Hindi typewriters?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYAJ : A statement giving the required information is placed on the Table of the House.

Statement

Government have decided that a few typewriters should be manufactured according to the keyboard designed by the Kaka Saheb Kalelkar Committee and subjected to exhaustive tests for speed and accuracy. Government have also decided that other designs of Hindi typewriters available should be subjected to similar tests. Government's final decision on the selected keyboard will be announced on the completion of tests on all such machines over a period of 12 months.

Oral Answers

2. In accordance with the above decision, two machines having the keyboard designed by the Kaka Saheb Kalelkar Committee, are being manufactured by Messrs. Remington Rand of India. Manufacturers of other typewriters have also been requested to submit their machines for similar tests.

3. The tests will be conducted by a Committee of Experts set up by the Government for the purpose.

DR. RAGHUBIR SINH: Sir, in the statement it is said that the Government have decided that a few typewriters should be manufactured according to the keyboard designed by the Kaka Saheb Kalelkar Committee. May I know when was this decision taken?

SHRI K. D. MALA VIYA: This committee had been sitting for some time. Firstly it was constituted in 1948 by the President of the Constituent Assembly, and from time to time the Government have been examining this question. Ultimately the Committee held its first meeting on the 21st October 1953. Then they took the decision that "has been referred to.

DR. RAGHUBIR SINH: May I know the exact date, Sir?

SHRI K. D. MALAVIYA: I said, 21st October 1953.

DR. RAGHUBIR SINH: It is 21st September and not 21st October. Then, Sir, it is said in the statement that two machines having the keyboard designed by the Kaka Saheb Kalelkar Committee are being manu--factured by Messrs. Remington Rand of India. May I know when was this order placed?

SHRI K. D. MALAVIYA: Sir, I have not got the exact information, with me.

MR. CHAIRMAN: You give the information.

DR. RAGHUBIR SINH: Sir, I could have done so most readily if I were sitting in his seat. Then, Sir, may I know whether in these typewriters for which orders have been placed with Messrs. Remington Rand of India, they have been asked to-embody the additional requirement notified by the Government of India in their notification of June 4, 1953 in addition to embodying the keyboard designed by the Kaka Saheb Kalelkar Committee?

SHRI K. D. MALAVIYA: Sir, the Remington people have been asked to produce typewriters according to the recommendations made by the Kaka Saheb Kalelkar Committee. After that whether any modifications have been made or not I am not aware of them.

DR. RAGHUBIR SINH: I may only bring to his notice, Sir, that in the Press Note issued by the Government of India on 4th June 1953, two additional qualifications have been put in. I want, therefore, to know whether the company has been asked to embody these two additional qualifications as well or not. That is what I want to know.

SHRI K. D. MALAVIYA: As I have already said, Sir, they have been asked to prepare these keyboards on the recommendation of the Kaka Saheb Kalelkar Committee's report. I am not aware of any further modifications.

DR. RAGHUBIR SINH: Then, may I know, Sir, how was the selection of Messrs. Remington Rand & Co. made? On what basis was this done?

SHRI K. D. MALAVIYA: The German machines were proving too.

oostly. Therefore the Remington people were asked to manufacture these machines.

DR. RAGHUBIR SINH: Are there no other manufacturers in India who also could manufacture these typewriters?

SHRI K. D. MALAVIYA: Other manufacturers who could produce such keyboards have also been asked to manufacture these typewriters. %

DR. RAGHUBIR SINH: How many such sample typewriters have been ordered, Sir?

SHRI K. D. MALAVIYA: I referred only to two. Sir.

PROP. R. D. SINH A DINKAR: The Government have received the first report of the finalising committee on 8th February 1951 and they have issued their first notification on 12th September 1952, *i.e.*, after sleeping over the file for 19 months only

MR. CHAIRMAN: After considering, not after sleeping.

PROP. R. D. SINHA DINKAR: They issued their Press Note on 4th June 1953 which means that they slept over their own decision for nine months. May I know the reason for that delay?

SHRI K. D. MALAVIYA: It is not like that. The Government were not sleeping over the whole question. The whole question was considered by the Committee and then the Government gave their consideration to it, and in the meantime Kaka Saheb also visited Germany. It was disflyered that the German machines were proving too costly. All these considerations took some time.

PROF. R. D. SINHA DINKAR: Do you mean to say that Kaka Saheb's report which reached the Speaker on 8th February 1951 reached you later?

SHRI K. D. MALAVIYA: I cannot give any specific answer to this specific question.

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SHRI V. K. DHAGE: Who is Kaka Saheb, Sir?

to Questions

MR. CHAIRMAN: There he is.

KAKASAHEB KALELKAR (Nominated): Is it not a fact that when Kaka Kalelkar went to Germany he was asked not to give any order to any company in Germany for 'he two machines because the Remington people were prepared to give a machine for Rs. 800? And when he came back, he was told that the Remington Company was not prepared to maunfactura the machines according to the specification. Kaka Kalelkar was then given the option of either deciding again to refer to the German company or in the alternative accept a machine which the Remington Rand would prepare. And he in his desperation said that instead of wasting time over those details he did not mind if they had a machine from the Remington Rand.

MR. CHAIRMAN: We accept Kaka Kalelkar's statement about what Kaka Kalelkar did. The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

GEOLOGICAL SURVEY OF TRIPURA

*95. SHRI V. S. SARWATE: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state whether Government propose to conduct a geological survey of Tripura?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA) : The systematic geological mapping of Tripura State was taken up by the Geological Survey of India since 1951-52 and is being continued during 1953-54.